

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)

Item No. 109  
IA No. 381/JPR/2022  
CP No. (IB)- 282/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

Micas Organics Ltd. ... Operational Creditor/Applicant

Versus

Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Akarsh Mathur, Adv.  
For the Corporate Debtor : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Ayandeb Mitra, Adv.  
Avnika Mishra, Adv.

**ORDER**

Heard Mr. Akarsh Mathur, Adv. appearing for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 17.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 23, 2024